

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 22590/2017

RAMESH SINGH

Petitioner(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

)

Date : 01-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
M/S. Equity Lex Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 to 4 but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar